

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-129(PB)/2018**

**IN THE MATTER OF:**

**M/s. Saburi Shapes Structwell LLP**

.... **APPLICANT / PETITIONER**

**Vs.**

**Amrapali Centurian Park Pvt. Ltd.**

....

**RESPONDENT**

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 10.05.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**

**Hon'ble President**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

**PRESENTS**

For Operational Creditor

:

Mr. Nikhlesh, &  
Navdeep Jain, Advs.

For the Intervener

:

Mr. Vishnu Sharma, Ms. Sonali Negi,  
Ms. Anupama Sharma & Mohit Rai, Advs.

**ORDER**

For order, see (IB)-90(ND)/2017.